


S.No	Date	Party name	Authorised representative, Sri	Type of form submitted	Mode	AMOUNT CLAIMED			AMOUNT ADMITTED			AMT NOT ADMITTED			Security /remarks	Voting share %
						PRINCIPAL	INTEREST	TOTAL	PRINCIPAL	INTEREST	TOTAL					
		<b>Financial Creditors</b>														
1	27-05-2022	CANARA BANK CHINAWALTAIR BRANCH VISHAKHAPATNAM	SMT. MADHUSMITHA ROUL, Chief Manager	Form C	Through email and hard copy	5,97,64,002	2,08,126	5,99,72,128	5,97,64,002	2,08,126	5,99,72,128	0	0	0	Hypothecation of stocks and book debts of the CD. In addition to Collateral security of Promoters	82.95%
2	01-08-2022	HINDUJA LEYLAND FINANCE LIMITED	MR. SACHIN PILLAI	FORM C	Through email	1,43,87,173	1,09,56,214	2,53,43,387	95,57,781	27,65,290	1,23,23,071	4829392	8190924	13020316	Secured financial creditor having hypothecation of Cater pillar track type tractor( Vehicle No IN010000189 & Wheel Loader (AP31DT0285)	17.05%
		<b>Total ( FCs)</b>	Total (FCs)			7,41,51,175	1,11,64,340	8,53,15,515	6,93,21,783	29,73,416	7,22,95,199	4829392	8190924	13020316		100.00%

  
 KALVAKOLANU MURALI KRISHNA PRASAD,  
 RESOLUTION PROFESSIONAL IBBI/IPA-001/IP-  
 P00967/2017-2018/11588

**Kalvakolanu Murali Krishna Prasad**  
 M.Com., MBA IP (IIPI)  
 INSOLVENCY PROFESSIONAL  
 IBBI Regn. No: IBBI/PA-001/IP-P00967  
 /2017-2018/11588